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Title: Shri Gurudas Dasgupta called the attention of the Minister of Consumer Affairs, Food and Public Distribution to the situation arising out of continued rise in the prices of essential commodities(After hearing the members, Hon'ble Speaker converted the Calling Attention into Short Duration Discussion under Rule 193 and announced that the same would be taken up on 29th August, 2007).

MR. SPEAKER: The House shall now take up Item No.11, Calling Attention.

...(Interruptions)

MR. SPEAKER: I know what you want to say.

श्री संतोष गंगवार (बरेली): महोदय, यह बहुत गंभीर मुद्दा है।...(व्यवधान)

अध्यक्ष महोदय : आप इंतजार कीजिए। पहले तीन माननीय सदस्यों को बोलने दीजिए।

â€¦(व्यवधान)

श्री देवेन्द्र प्रसाद यादव (झंझारपुर) : महोदय, हमने नोटिस दिया है।...(व्यवधान)

MR. SPEAKER: No other Member will then participate in it. I am always ready.

SHRI GURUDAS DASGUPTA (PANSKURA): Sir, I call the attention of the Minister of Consumer Affairs, Food and Public Distribution to the following matter of urgent public importance and I would request that he may make a statement thereof....(Interruptions)

MR. SPEAKER: If you agree, we can convert it. We can take it up after discussion on the Flood

SHRI GURUDAS DASGUPTA : No, Sir, I do not agree.

THE MINISTER OF AGRICULTURE AND MINISTER OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI SHARAD PAWAR): Sir, I am ready.

SHRI GURUDAS DASGUPTA : But I am not ready.

SHRI SHARAD PAWAR: I am ready and there is no problem about that. But I would like to say that I received this particular notice at 9.15 p.m. last night with a message that at 10.00 a.m. I should submit a detailed statement to the Parliament Secretariat. It is a very important issue and the whole House would like to know about it. If in 15 to 45 minutes Parliament Secretariat is expecting a Report from us, I think it is not proper.

* On submission by some Members, Hon'ble Speaker converted the Calling Attention into Short Duration Discussion under Rule 193[R19]

MR. SPEAKER: I am sorry. I find, it has been delayed. [R20] I will find out why it has been delayed. But would you like to give time to him? I find that adequate time has not been given. It is a very vital matter.

...(Interruptions)

श्री देवेन्द्र प्रसाद यादव : अध्यक्ष महोदय, इस विषय को दूसरे दिन के लिए डैफर कर दिया जाए।...(व्यवधान)

MR. SPEAKER: Can we do it on 29th August?

...(Interruptions)

SHRI GURUDAS DASGUPTA : I am not so inclined to be the mover. You can also be the mover. That is not the issue. The issue is that the price rise is a very pressing issue...(Interruptions) I am saying that when this notice has been admitted, let it be discussed. There has been precedents also. Why should you leave it? That is my point.

MR. SPEAKER: There is no question of leaving it. But the point is, once a Calling Attention is there, it is very difficult to allow a full discussion under Rule 193 on the same subject in this House. Therefore, I believe the Minister is ready for a discussion under Rule 193.

SHRI SHARAD PAWAR: Sir, I am ready.

MR. SPEAKER: I think we can take it up on next Wednesday.

...(Interruptions)

MR. SPEAKER: It will be taken up under Rule 193 and the mover will be Shri Gurudas Dasgupta.

SHRI GURUDAS DASGUPTA : But there is one problem. Let me very frankly state it in this House. Normally, the discussion under Rule 193 is taken up at the end of the day and if it is taken up at the end of the day, it loses the focus always...(Interruptions)

MR. SPEAKER: In view of urgency of the matter, we can take it up on Wednesday.

...(Interruptions)

MR. SPEAKER: Whom do I hear? Nobody is patient?

...(Interruptions)

MR. SPEAKER: Very well. It will be taken up at 2 o'clock on Wednesday if the hon. Leader of the House agrees.

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF INFORMATION AND BROADCASTING (SHRI PRIYA RANJAN DASMUNSI): Sir, whatever you advice we always follow. We have no objection. My only appeal to them is to accommodate the legislative business of the day after this debate.

श्री रघुनाथ झा (बेतिया): अध्यक्ष महोदय, बाढ़ वाले 193 का क्या होगा? ...(व्यवधान)

अध्यक्ष महोदय: आप मेहरबानी करके इधर रहिए। वह इसके बाद होगा।

â€!(व्यवधान)

अध्यक्ष महोदय : बाढ़ के विषय में तर्वा आज ही होगी।

â€!(व्यवधान)

SHRI PRIYA RANJAN DASMUNSI: Sir, I have only one submission. The discussion on flood is incomplete and several Members of Bihar especially made a request to me that the discussion may continue till Monday also because most of the Bihar Members are going to Patna today for their programmes. Therefore, I would request you that discussion on flood may start again today but it should not be concluded today...(Interruptions)

श्री. विजय कुमार मल्होत्रा (दक्षिण दिल्ली) : हमारा किसानों के बारे में भी 193 है। ...(व्यवधान)

अध्यक्ष महोदय : मंडे की छुट्टी है। बुधवार को डिस्कशन करा सकते हैं।

â€!(व्यवधान)

MR. SPEAKER: It will start immediately.

...(Interruptions)

SHRI GURUDAS DASGUPTA : I am only afraid that if it is scheduled to take place in the late hours of the day, then it will lose the focus.

MR. SPEAKER: If I remain the Speaker on Wednesday next, it will be taken up at 3 o'clock.

...(Interruptions)

SHRI GURUDAS DASGUPTA : Sir, you said that it will be taken up at 2 o'clock.

MR. SPEAKER: There is one Government Bill.

...(Interruptions)

SHRI PRIYA RANJAN DASMUNSI: Sir, I cannot guarantee about other electronic media, but I assure you on behalf of both – the Lok Sabha Channel which is at your command and Doordarshan which is at my command that they would definitely give the highest focus to the debate...(Interruptions)

SHRI GURUDAS DASGUPTA : Sir, this is not a charitable comment...(Interruptions)

MR. SPEAKER: Let there be some relaxation and some humour in the House.

...(Interruptions)

श्री रघुनाथ झा : हमारी पार्टी का राष्ट्रीय सम्मेलन कल और परसों बनारस में है। हमारे लगभग सभी एमपीज आज ही चले गए हैं। सोमवार और मंगलवार सदन की बैठक नहीं है। इसलिए हम आग्रह करेंगे कि बुधवार को बाढ़ पर चर्चा खत्म कर दी जाए।

अध्यक्ष महोदय: बाढ़ पर डिस्कशन आज और अभी होगी। आप बैठिए। बनारस की ट्रेन के जाने में अभी देर है।

वेद!(व्यवधान)

अध्यक्ष महोदय: आप इस बात को छोड़िए। मैं उनकी बात पर राजी नहीं हुआ हूँ।

वेद!(व्यवधान)

MR. SPEAKER: I will see that all the names remain.

SHRI BASU DEB ACHARIA (BANKURA): Sir, for this discussion, my name is placed at second. So, I should be allowed to speak after Comrade Gurudas Dasgupta...(Interruptions)

प्रो. विजय कुमार मल्होत्रा : गुरुदास जी के बाद यह बोलेंगे, फिर वह बोलेंगे, क्या यह केवल सीपीएम का ही हाउस है? ...(व्यवधान)

SHRI PRIYA RANJAN DASMUNSI: Sir, whose name is first today could initiate and other will be followed as per strength of respective parties.[\[R21\]](#)

SHRI BASU DEB ACHARIA : Sir, the Calling Attention is now being converted into a discussion under Rule 193.

MR. SPEAKER: Shri Acharia, you cannot question the decision of the Speaker. Keeping in view the importance of the matter this is being converted into a discussion under Rule 193. The mover of the discussion will be Shri Gurudas Dasgupta on 29th of August, 2007.

SHRI GURUDAS DASGUPTA : Sir, I have suggested that it should start at 2 p.m.

MR. SPEAKER: There is a short Bill to be disposed of at 2 p.m.

श्री देवेन्द्र प्रसाद यादव : 29 तारीख को बाढ़ पर डिस्कशन होगा?

अध्यक्ष महोदय : आज ही बाढ़ पर डिस्कशन होगा ।

श्री देवेन्द्र प्रसाद यादव : आज हम लोग यहां नहीं होंगे।...(व्यवधान)

MR. SPEAKER: I will adjourn the House. Enough is enough. We are trying to help each other. The Bill could be disposed of in very less time, maybe, within an hour. We will complete that Bill. I am saying that I have decided that immediately -- if necessary, we will dispense with the Luncheon hour on that date – at 2 p.m. the small Bill will be taken up on Wednesday, the 29th of August, 2007.

...(Interruptions)

MR. SPEAKER: I cannot hear anything if all three of you are speaking at a time.

SHRI BASU DEB ACHARIA : Sir, as the Calling Attention is being converted into 193, I should be allowed to speak after the mover of the Motion.

MR. SPEAKER: That will be decided by the Chair.

SHRI BASU DEB ACHARIA : There is a precedent.

MR. SPEAKER: I will look into that.

SHRI KINJARAPU YERRANNAIDU (SRIKAKULAM): Sir, it was tentatively decided that the discussion on the Indo-US Nuclear deal will take place on the 29th of August, 2007.

MR. SPEAKER: No, it has not been decided.

SHRI PRIYA RANJAN DASMUNSI: Sir, this practice should be avoided that whatever decision is taken in the BAC should not be discussed here in the House. We shall ascertain the availability of the hon. Prime Minister. ...(*Interruptions*) The hon. Member cannot presume and assume everything...(*Interruptions*)

MR. SPEAKER: Hon. Members, the matter under Calling Attention is a very important matter. There is a demand from several sections of the House that in view of the importance of the matter it should be converted into a discussion under Rule 193. I am prepared to do that for which the co-operation from all sides of the House is needed. If you do not want a full discussion, then I will go ahead with the Calling Attention. Therefore, please co-operate with the Chair. On Wednesday, which is the next working day, the discussion will take place at 3 p.m. This matter will be taken up under Rule 193. The name of Shri Gurudas Dasgupta will be at number one and number two will be Shri Basudeb Acharia, but when he will speak that will be decided by the Chair.

श्री देवेन्द्र प्रसाद यादव : इसे 30 तारीख को लिया जाए।...(व्यवधान)

अध्यक्ष महोदय : हमने कहा है कि होगा, जितनी जल्दी होगा उतनी जल्दी लेंगे।...(व्यवधान)

प्रो. विजय कुमार मल्होत्रा : आज सुबह ही 29 तारीख तय की है।

अध्यक्ष महोदय : आप लोग ही 193 मांगते हैं।

प्रो. विजय कुमार मल्होत्रा : वह भी 193 है।

अध्यक्ष महोदय : हमने तो पहले ही माना है।

श्री देवेन्द्र प्रसाद यादव : आज प्राइवेट मैम्बर बिल है।

MR. SPEAKER: I do not know what is happening. The discussion on flood has taken place for over six hours. Sixty-six minutes have been consumed by Members from your Party. I am allowing you immediately today. How many Members will speak?

...(*Interruptions*)

अध्यक्ष महोदय : अभी आपको बाढ़ के डिस्कशन में भाग लेने का मौका देंगे।

श्री देवेन्द्र प्रसाद यादव : हम यहां नहीं होंगे। हम लोगों का कड़ा विरोध है। आज प्राइवेट मैम्बर बिल का दिन है, आज कैसे बाढ़ की डिस्कशन को पूरा करेंगे? यह पूरा नहीं हो सकेगा। क्या 29 को बाढ़ की डिस्कशन है?...(व्यवधान)

MR. SPEAKER: The reply to the debate has to be given. हमने वही बोला है आपने सुना नहीं है।

...(व्यवधान)

श्री देवेन्द्र प्रसाद यादव : यह कैसे होगा? क्या आज बाढ़ के डिस्कशन का रिप्लाय होगा?

अध्यक्ष महोदय : क्या ऐसा कोई रूल है कि शुक्रवार को रिप्लाय नहीं होगा?

श्री देवेन्द्र प्रसाद यादव : शुक्रवार को प्राइवेट मैम्बर बिल पोस्टपोन होगा?

SHRI PRIYA RANJAN DASMUNSI: Sir, I would like to make an appeal. As many speakers as may like to speak on flood may be allowed to speak. Let them speak on the issue. I have been specially requested for this. I told them that I will convey their request to the hon. Speaker because I cannot take that decision. The hon. Home Minister is prepared to reply on the next day. Since the MPs from Bihar have some queries on this matter and today they are all on their way to Bihar, so debate can continue and if you allow, the reply could be given on the next day. This is subject to your decision. [R22]

श्री देवेन्द्र प्रसाद यादव : सर, वही मैं कह रहा हूँ कि आज रिप्लाय नहीं हो सकता...(व्यवधान)

अध्यक्ष महोदय : बाढ़ पर डिस्कशन अभी चलेगा। 3.30 प्रइवेट मैम्बर बिल आने वाला है। आप लोग बोलते रहिये, कितना बोलेंगे।

श्री रघुनाथ झा : सर, हमने आपको कहा कि हमारा राष्ट्रीय सम्मेलन आज रात नौ बजे से शुरू हो रहा है और यह तीन दिन चलेगा। हमारे सारे एम.पीज. चले गये। हम लोग अभी ट्रेन और प्लेन पकड़कर जाने वाले हैं। इसलिए हमने आपसे निवेदन किया था कि हम बिहार के लोग अधिक सफरर हैं, वहां पांच सौ से अधिक लोग मर गये हैं। सारे बिहार में अभी भी कहीं जाने का रास्ता नहीं है। यदि हमें समय नहीं होगा और हम लोग यहां नहीं होंगे तो हम होम मिनिस्टर साहब से कैसे कुछ पूछेंगे और वलेंटिफिकेशन करेंगे। इसलिए आपसे प्रार्थना है कि इसे बुधवार को ले लीजिए या अगले दिन कर दीजिए, हमें कोई आपत्ति नहीं है। बुधवार को आप इनका डिस्कशन ले लीजिए, इसका जवाब अगले दिन करा दीजिए। आप इसमें पार्टिसिपेट करने दीजिए। चाहे तो आप हमारा जवाब 30 तारीख को करा दीजिए, हमें कोई आपत्ति नहीं है। इसकी अर्जेन्सी है और वहां पांच सौ लोग मर गये, उसकी अर्जेन्सी नहीं है।

अध्यक्ष महोदय : वया बात कर रहे हैं। पहले दिन से हमने फ्लड पर डिस्कशन के लिए टाइम दिया है। Do not blame the Chair. How many hours have been wasted? This is too much.

...(Interruptions)

श्री रघुनाथ झा : आपने समय दिया है और कल भी दुख प्रकट किया है। लेकिन आप दूसरे की बात भी सुनिये। यही तो हमारी मजबूरी है।

श्री प्रियरंजन दासमुंशी : स्पीकर साहब तो टाइम देते थे, लेकिन हम ही लोग हाउस नहीं चलाते थे, स्पीकर साहब को वया प्रॉब्लम है। ...(Interruptions)

MR. SPEAKER: On my own, I have allowed discussion on floods as a priority item. छः घंटे का डिस्कशन हुआ है। Now, you want a special direction because of your party conference. You start immediately and if you want, the hon. Minister is here to reply. आप बोलिये, ठीक है। Let us take the discussion on floods. You may speak now.

...(Interruptions)

SHRI BIKRAM KESHARI DEO (KALAHANDI): Sir, what about 'Zero Hour'?...(Interruptions)

श्रीमती किरण माहेश्वरी (उदयपुर): सर, जीरो ऑवर क्यों नहीं होगा, इतने सारे इम्पॉर्टेंट इश्यूज हैं।...(व्यवधान)

MR. SPEAKER: This is very unfortunate. Please sit down, Shri Athawale.

...(Interruptions)

अध्यक्ष महोदय : आप प्लीज बैठिये।

...(Interruptions)

MR. SPEAKER: Please sit down. I cannot tackle so many advisors. I am thankful to Shri Dasgupta, Shri Acharia and Shri Chandrappan for they have agreed to my proposal because I have allowed it. But in view of the general sense of the House, I am converting it as discussion under rule 193 seeing the importance of the matter. If there are punches from all sides, how can the Chair function? You have spoken for six hours. I am crossed with the Members. What is to be done now?

...(Interruptions)

MR. SPEAKER: Let us now take up matters of urgent public importance. I am thankful to the hon. Members whose names figure for Calling Attention.

Now, Shrimati Krishna Tirath may speak on matters of urgent public importance.

...(Interruptions)

MR. SPEAKER: One Member disturbing the other Member should be stopped. रनिंग कमेंट्री बंद करनी होगी। नहीं होगा तो हम एक्शन लेंगे।

...(Interruptions)